

DIVISION BENCH
COURT - II

P-115

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/220(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	CLIFFORD CHANCE PTE LTD. VS SHRISTI INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED(AMAL)
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Jishnu Saha, Sr. Adv.] For the Operational Creditor

Ms. Mini Agarwal, Adv.]

Mr. Rishav Banerjee, Adv.] For the Respondent

Mr. Rajarshi Banerjee, Adv.]

ORDER

1. Ld. Sr. Counsel/Counsel appearing on behalf of the Operational Creditor present. Ld. Counsel appearing on behalf of the Respondent present.
2. Since the rejoinder that has been filed not in proper format. Therefore, it is permitted to be filed within a period of one week.
3. List the matter for further arguments on **10.06.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.